

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**Cont. Appl. No.4 of 2021
IN
TP No.07/GB/2016
[CP No.969 of 2012]**

Coram:

Hon'ble Shri H. V. Subba Rao, Member (J): Hearing
through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2021**

Name of the Company: Mr. Phizo Nath
V/s
Gomukhi Construction Pvt. Ltd.

Under Section 447, 448 & 449 of Companies Act,
2013

| <u>S. NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|----------------------|--------------------------------------|---------------------------|------------------------------|--------------------------------|
| 1. | MS. PHIZO NATH | in person | Petitioner | Present in Video Conference |
| 2. | NONE | - | Respondent | |

ORDER

Date of Order: 17.08.2021

Matter is taken up through Video Conferencing.

2. Heard the Petitioner appeared in person. He has also submitted the entire matters of this case relating to the Application filed before the Hon'ble CLB, Kolkata and subsequent orders. He has also stated that the Respondent Gomukhi Construction Pvt. Ltd. has been avoiding to appear in this matter. Hence, his prayer made in the Petition may be allowed.

3. Since no one is present from the side of the Respondent Gomukhi Construction Pvt. Ltd., the matter is not concluded. The Petitioner is directed to convey the next date of hearing to the Respondent.

4. **List the matter on 31.08.2021.**

**Sd/-
(Prasanta Kumar Mohanty)
Member (Technical)**

**Sd/-
(H. V. Subba Rao)
Member (Judicial)**

/Deka-17.08.2021/